

FOURTEENTH KERALA LEGISLATIVE ASSEMBLY

COMMITTEE ON PUBLIC UNDERTAKINGS (2019-2021)

NINETY THIRD REPORT

(Presented on 18th June, 2019)

SECRETARIAT OF THE KERALA LEGISLATURE THIRUVANANTHAPURAM

2019

FOURTEENTH KERALA LEGISLATIVE ASSEMBLY

COMMITTEE

ON

PUBLIC UNDERTAKINGS (2019-2021)

NINETY THIRD REPORT

On

The Action Taken by the Government on the Recommendations contained in the Eighth Report of the Committee on Public Undertakings (2016-2019) relating to Kerala State Handloom Development Corporation Limited (HANDVEEV), based on the Report of the Comptroller and Auditor General of India (Commercial) for the year ended 31st March, 2012.

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COMMITTEE ON PUBLIC UNDERTAKINGS (2019-2021)

COMPOSITION

Chairman :

Shri C. Divakaran.

Members :

Shri K. B. Ganesh Kumar

Shri C. Krishnan

Shri Thiruvanchoor Radhakrishnan

Shri P. T. A. Rahim

Shri S. Rajendran

Shri Raju Abraham

Shri Sunny Joseph

Shri C. F. Thomas

Shri M. Ummer

Shri P. Unni.

Legislature Secretariat:

Shri V. K. Babu Prakash, Secretary

Shri P. B. Suresh Kumar, Joint Secretary

Shri G. Harish, Deputy Secretary

Smt. Reji D. O., Under Secretary.

INTRODUCTION

I, the Chairman, Committee on Public Undertakings (2019-2021) having been authorised by the Committee to present the Report on their behalf, present this Ninety Third Report on the Action Taken by the Government on the Recommendations contained in the Eighth Report of the Committee on Public Undertakings (2016-2019) relating to Kerala State Handloom Development Corporation Limited (HANDVEEV) based on the Report of the Comptroller and Auditor General of India (Commercial) for the year ended 31st March, 2012.

The Statement of Action Taken by the Government included in this Report was considered by the Committee constituted for the year (2016-2019) at its meeting held on 10-10-2018.

This report was considered and approved by the Committee at its meeting held on 15-5-2019.

The Committee place on record its appreciation for the assistance rendered to them by the Accountant General (Audit), Kerala, officials of Industries Department and HANDVEEV who were present during the consideration of the Action Taken Statements included in this Report.

C. DIVAKARAN,

Thiruvananthapuram, 15th May, 2019.

Chairman, Committee on Public Undertakinas.

REPORT

This Report deals with the Action Taken by the Government on the recommendations contained in the Eighth Report of the Committee on Public Undertakings (2016-2019) relating to Kerala State Handloom Development Corporation Limited (HANDVEEV) based on the Report of the Comptroller and Auditor General of India (Commercial) for the year ended 31st March, 2012.

The Eighth Report of the Committee on Public Undertakings (2016-2019) was presented to the House on 8th November, 2016. The Report contained 6 recommendations from para number 9 to 14 to which the Government had furnished Action Taken Statements. The Committee (2016-2019) considered the Action Taken Statements furnished by the Government at its meeting held on 10-10-2018.

The Committee accepted the replies to the recommendations from Para No. 9 to 14 with remarks.

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CHAPTER I

REPLIES FURNISHED BY THE GOVERNMENT ON THE RECOMMENDATIONS OF THE COMMITTEE WHICH HAVE BEEN ACCEPTED BY THE COMMITTEE WITH REMARKS

Sl. No.	a Departmen b. Concerned	Conclusions/ Recommendations	Action Taken by the Government
(1)) (3)	(4)	(5)
1	Industries	the lacklustre performance of the Corporation and its high operating cost. It is seen that the Corporation is	sarees from Apex Societies of Government and primary societies of various states Government has also clarified that the Corporation is free to procure 20% of total production for trading purpose. Corporation is only procuring well within the limit and that too, sarees only which cannot be produced by their weavers in the state

			of the items procured in 1 st phase which is normal norms in Textile industry, the profit margin is fixed at 60% to 70% so that by selling 60% of procured items, the cost price is absorbed and by selling the balance of 40% in different phases by allowing suitable discounts, the Corporation will not incure trading loss on account of procurement. At present the Company is taking steps to device its own production of sarees by conducting suitable training to their own selected weavers and there by the procurement of sarees from outside state would be dispensed with.
10	"	The Committee learns that the weavers are not being compensated adequately. This has paved the way for the weavers dropping out from the weaving industry. The Committee, therefore urges that the Corporation should execute some prudent plans to entice the services and skills of the traditional weavers by providing them with ample remuneration.	The wages of the weavers in the state is fixed by the minimum wages committee in handloom sectors of Kerala and this is applicable to all handloom sectors such as Handloom Corporation, Apex Societies and Primary Weavers Societies. Corporation is not free to enhance the remuneration on its own capacity.

(1)	(2)	(3)	(4)	
· .			Remarks of the Committee	
1	he Commi	ttee suggests	that the Corporation should consider we	eaving new fabric items like shirting cloth,
hosnita	al sanitation	cloth etc. as th	ne market pertaining to dhothies is current	tly highly competitive.
· ···	11	Industries		of The Company is fully depending on
3	11	·	simultions where though there is high	h domestic market and is producing items
			demand for certain handloom lik	which have demand in the market and at
	· ·		Kannur handloom in world maket th	e the same time profit is also assured on the
		1	Raining manufoon in work mater	h product. At present Hanveev is the only
			in huge demand Million the supply doe	agency giving direct work to unorganized
			its huge demand. When the supply do	d handloom weavers in Kannur and by
		•	not meet the demand for its clown down m	d assuring them continuous wages linked
			period, demand for its slows down an	with incentive schemes like additional
1			product gets wiped out nom a	w production incentive, special production
			that thrust must be given to prof	in contine thrift/CTF etc
	÷ .			
	ļ ·		assured products/schemes in order the handloom industri	
			Therefore the Committee opines th	
			immediate steps must be taken to reviv	
	·		Kannur handloom by attracting mo	
		1	weavers by giving them incentive	25,
•		·	loans etc.	

Remarks of the Committee

The Committee strongly voices its view that the Corporation should explore the possibility of incorporating powerloom in addition to handloom as well as value addition of new existing product line so as to make the Corporation profitable. The Corporation should efficiently and properly interfere in the marketing activities. For increasing the efficiency of the Corporation new projects should be devised and such projects submitted to the Government.

12	***	It has come in to the notice of the	Corporation had taken earnest efforts to
·		Committee that owing to utter laxity in	fix the target for showrooms. It has also
	•	fixing a sagacious sales target, a large	identified unviable showrooms and
		number of showrooms are running at a	prepared a scheme for closure of unviable
	•	loss. Moreover, the burden of excess	showrooms. During the year 2014, 10
		staff has worsened the situation. The	Nos. of unviable showrooms were closed
100 - 100 - 100 - 100 - 100 - 100 - 100 - 100 - 100 - 100 - 100 - 100 - 100 - 100 - 100 - 100 - 100 - 100 - 100		Committee, therefore, suggest that the	down. Steps are also taken to downsize
		Corporation should formulate and fix	the number of staff by redeployment/VRS.
		an objective sales target for each	
		showroom and entrust showroom	· · · ·
	·	persons to achieve the sales target. The	
		Committee firmly opines that, even	
		after taking all earnest efforts to make	
		profit, if a showroom fails to achieve the	
	12		Committee that owing to utter laxity in fixing a sagacious sales target, a large number of showrooms are running at a loss. Moreover, the burden of excess staff has worsened the situation. The Committee, therefore, suggest that the Corporation should formulate and fix an objective sales target for each showroom and entrust showroom persons to achieve the sales target. The Committee firmly opines that, even after taking all earnest efforts to make

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(1)	(2)	(3)	(4)	(5)
		 	proposed target, such a showroom should be shut down permanently. The Committee therefore recommends to close all unviable showrooms and to curtail the number of staff.	
5	13	Industries	It is also found that eventhough the Corporation had already launched some sales promotion programmes, nothing has brought a result as expected. The Committee noted with displeasure the laxity from the part of Government to implement the Government Order to purchase school uniform from handloom and recommends to implement the Government Order atleast in the next	2

use of handloom products should be implemented among school children and Government servants and earnest efforts should be taken to popularise the use of handloom clothes. 6 14 It is a time when the world is turning to Corporation is participating in national handmade, ecologically and environment and international trade fairs where lot of friendly fabrics. foreign buyers are expected to visit. On items including Quality handmade products are in high the basis of that participation, Corporation demand world vide. Handloom should is getting trade enquiries and Corporation explore that opportunity by coming up is hopeful of entering into international with innovative products and market in a phased manner. Government developing a global customer base. The have introduced handloom Village in Committee further suggests that the Kannur district especially in Azheekode Corporation should approach the panchayath where lot of weavers are Central Government for assistance in working for the Corporation. Possibilities gaining access to the international of linking handloom weaving with markets for the export of handloom heritage tourism so as to boost up the products. The Corporation should also marketing efforts will be examined. explore the possibility of a tie-up with Tourism Department which has been successfully conducting tourism promotional

(1)	(2)	(3)	(4)	(5)
			activities internationally, for publicising and promoting handloom products in	
			international markets. As a part of Heritage Tourism activities it may be	
			possible to introduce tourists to villages dedicated to the handloom weaving	
			industry that in turn, may boost up the direct marketing efforts of the handloom sector.	

Remarks of the Committee

The Committee suggests that the Corporation should explore the marketability of Kasavu Mundu and Kasavu Saree in the tourist sector, and that adequate and result oriented advertising methods should be devised and executed to attract the maximum number of customers.

Thiruvananthapuram, 15th May, 2019. C. DIVAKARAN, Chairman, Committee on Public Undertakings. œ

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Kerala Legislature Secretariat

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